

जा रहे बूचड़खानों और पशुओं पर अत्याचार की प्रवृत्ति में वृद्धि के विरोध में हिंसा विरोधी समिति, उज्जैन, मध्यप्रदेश और अन्य संगठनों ने अभ्यावेदन प्रस्तुत किए हैं; और

(ख) उक्त अभ्यावेदनों के संदर्भ में सरकार की नीति तथा निर्णय क्या हैं ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री योगेन्द्र मकवाना) : (क) जी, हां ।

(ख) सरकार मांस खाने वाली आबादी के लिए स्वच्छ और पौष्टिक मांस का उत्पादन करना चाहती है। बूचड़खानों का निर्माण और उनका रखरखाव करना राज्यों का विषय है और कुछ एक बूचड़खानों को छोड़कर देश में अधिकांश बूचड़खानों में मांस का सफाई से उत्पादन करने और उसकी संभाल करने के लिए प्रारम्भिक सुविधाओं तक का अभाव है। अतः स्वास्थ्यकर परिस्थितियों में पौष्टिक मांस का उत्पादन करने और पशु उपोत्पादों के इस्तेमाल करने के लिए सहायक परिस्थितियों का सृजन करने की दृष्टि से कुछ राज्यों ने आधुनिक बूचड़खानों का निर्माण करना प्रारम्भ कर दिया है, जिससे पशुओं पर की जाने वाली क्रूरता भी कम हो जाएगी ।

Allotment of accommodation to dependents of retired/deceased Government Servants

10673. SHRI SURAJ BHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there are standing orders of Government for allotment of residential accommodation to the dependents of retired/deceased Government servants under certain conditions ;

(b) whether there are hundreds of such cases in New Delhi/Delhi wherein the dependent applicants are not being allotted accommodation for the last two years and are being forced to vacate the quarters

wherein they are living for long alongwith their parents ; and

(c) if so, the reasons for keeping the cases pending ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Yes, Sir.

(b) No case which qualifies for such allotment in terms of the existing orders is pending for two years.

(c) The question does not arise.

Ganesh Flour Mills Co.

10674. SHRI ANWAR AHMAD : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the question of future set up of the Ganesh Flour Mills Co. Ltd. has been under active consideration of Government ;

(b) if so, the reasons for not arriving at a decision as yet ; and

(c) when it is likely to be finalised ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (c). A decision regarding the future set up of Ganesh Flour Mills Co. Ltd. is yet to be taken by the Government, as the matter has to be considered in consultation with various Ministries concerned.

Achievements and amendment of Urban Land Ceiling Act, 1976

10675. SHRI VIRDHI CHANDER JAIN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the aim of enacting the Urban Land (Ceiling and Regulation) Act, 1976 and how far this aim has been achieved by now ;

(b) in which States, the above Act is in force and from what date ; and